

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA NO. 925/2004

This the 6th day of July, 2005

HON'BLE MR. JUSTICE M.A.KHAN, VICE CHAIRMAN (J)
HON'BLE MR. S.K.MALHOTRA, MEMBER (A)

Shri Prem Pal Singh Tomar,
S/o Shri Gul Sagar Singh,
R/o 77-A1, Railway Colony,
Ashok Vihar, Delhi-110052.

(By Advocate: Sh. Suman Biswal proxy for
Sh. George Paracken)

Versus

1. Chairman,
Railway Board,
Rail Bhawan, New Delhi.
2. General Manager,
Northern Railway,
Baroda House, New Delhi.
3. Secretary,
Railways Recruitment Board,
Allahabad.
4. Divisional Railway Manager,
New Delhi Railway Station,
New Delhi.

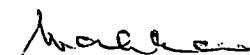
(By Advocate: Sh. Rajinder Khatter)

ORDER (ORAL)

Hon'ble Mr. Justice M.A.Khan, Vice Chairman (J)

Present application is filed for the following relief:-

“(i) Direct the respondent No.3 not hold the General Departmental Competitive Examination for the post of JE-II (Works) in terms of the Employment notice dated 8.2.2003.



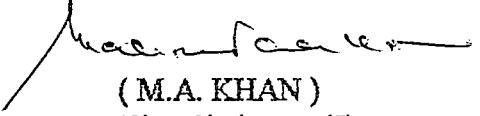
(ii) Direct the respondents to consider the applicant for promotion from the post of Supervisor (Works) to that of JE-II in accordance with the orders of the Railway Board 9.1.0.2003."

2. The order dated 8.4.2005 passed in the proceeding show that the counsel for applicant had not pressed the relief claimed in clause 8 (i) of the OA. As regards the relief claimed in para 8 (ii) above, counsel for respondents has stated at the Bar that the applicant has already been granted promotion to the post of JE-II in accordance with the order of Railway Board dated 9.10.2003. He has produced a copy of the order dated 3.3.2005 issued by the Divisional Personnel Officer, Northern Railway whereby the applicant, ~~applicant~~ along with 29 other candidates, has been promoted to the upgraded scale of JE-II Rs.5000-8000. Copy of the order has already been supplied to the proxy counsel for applicant.

3. In view of the above submissions and the copy of the order produced before us, nothing survives in the OA. OA stands satisfied and is dismissed as having become infructuous.


 (S.K. MALHOTRA)
 Member (A)

‘sd’


 (M.A. KHAN)
 Vice Chairman (J)